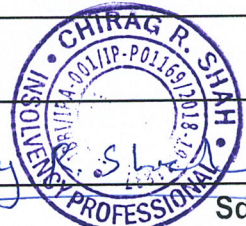


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
REPUTE FOODS PRIVATE LIMITED

Operating In Cashew Manufacturing Industry at Rajkot, Gujarat
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN	REPUTE FOODS PRIVATE LIMITED Pan No.: AAFCR4726C CIN No.: U15400GJ2011PTC067117
2	Address of the registered office	Plot No.6, Survey No.244, Shapar, Rajkot, Shapar, Gujarat, India,360024
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	Rajkot, Gujarat
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	NIL
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing- cirp.rfpl@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing- cirp.rfpl@gmail.com
10	Last date for receipt of expression of interest	12.11.2025 (Original) 04.04.2026 (Extended)
11	Date of issue of provisional list of prospective resolution applicants	22.11.2025 (Original) 06.04.2026 (Extended)
12	Last date for submission of objections to provisional list	27.11.2025 (Original) 08.04.2026 (Extended)
13	Date of issue of final list of prospective resolution applicants	07.12.2025 (Original) 13.04.2026 (Extended)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12.12.2025 (Original) 18.04.2026 (Extended)
15	Last date for submission of resolution plans	11.01.2026 (Original) 18.05.2026 (Extended)
16	Process email id to submit Expression of Interest	cirp.rfpl@gmail.com
17	Details of the corporate debtor's registration status as MSME.	Not Known



Sd/-
Chirag Rajendrakumar Shah
Resolution Professional in the matter of Repute Foods Private Limited
IBBI/IPA-001/IP-P01169/2018-19/11837
AFA Valid Upto: 31st December, 2026
AFA No: AA1/11837/02/311226/108686

Date: 20.03.2026
Place: Ahmedabad

208, Ratnaraj Spring, Beside Navnirman Co. Op. Bank,
Opp. HDFC Bank House, Navrangpura, Ahmedabad-380009

